

**Consumers with Kasauli Gas Services,
Sirsa**

4493. MISS SAROJ KHAPARDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are aware that consumers registered with the Kasauli Gas Service, Sirsa, Haryana are not getting supply of fields as the gas cylinders are reported to be openly sold at a cost of more than Rs. 200 per cylinder;

(b) whether Government are also aware that such a situation has been prevailing for the last one year; and

(c) if so, what remedial steps Government propose to take to help the consumers registered with the said gas agency?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND): (a) to (c) Hindustan Petroleum Corporation has reported that it has not received any complaints on 'Blackmarketing' or overcharging of refills from any of the consumers of Kasauli Gas Service, Sirsa Haryana during the last one year.

4494. [Transferred to the 18th August, 1992].

Flaring of gas in Assam

4495. SHRI BHADRESHWAR BURA-GOHAIN:

SHRI TARA CHARAN
MAJUMDAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are contemplating to minimise the flaring natural gas by the oil and Natural Gas Commission and the Oil India Limited in Assam;

(b) whether the regular light causes environmental degradation of the adjoining areas;

(c) if so, whether any steps have been taken by the authorities to check the degradation; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND): (a) Yes, Sir.

(b) to (d) Efforts are made to minimise the damage to the environment by resorting to cold flaring during tea planting and harvesting season, shielding of gas flare pits by double brick walls, and reducing luminosity of the flame, etc.

**Deficit on oil Coordination Committee
Account**

4496. SHRI KAMAL MORARKA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what was the deficit in the oil Coordination Committee account during the last three years;

(b) what are the reasons therefor;

(c) whether Government have cleared a new petroleum pricing formula to wipe out this deficit; and

(d) if so, the details thereof and its impact on prices of petroleum products?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND): (a) and (b) During the years 1989-90 to 1991-92 the oil Pool Account has incurred a deficit of about Rs. 5336 crores after making adjustments from the OCC balances in the Public Account etc. The deficit is due to the full costs not being recovered in the prices of the petroleum products.

(c) and (d) The prices of petroleum products are fixed keeping in view the Costs, growth in demand and other socio-economic factors.

Waiting list of LPG connections in A.P.

4497. DR. NARREDDY THULASI REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the present waiting list for L.P.G. connections in Andhra Pradesh;